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(b) The number of job-seekers (all of whom are not necessarily unemployed) who were on the Live Registers of Employment Exchanges as on 31st August, 1987 is 308.53 lakhs.

(c) The number of Placements effected by the. Employment Exchanges during each of the last three years is as below:

	(in thousand)
Year	Number placed
1984	407-3
1985	388 5
1986	351 6

स्वदेशी काटन मिल्त, इलाहाबाद में तालाबन्दी की समाप्त करने के उपाय

1730. और सत्य प्रकाश मालवीयः क्या बस्त्र मंत्री यह बताने की कृणा करेंगे कि राष्ट्रीय वस्त्र निगम, कानपुर की एक सहायक इकाई स्वदेशी काटन मिल्स नैनी, इलाहाबाद में तालाबन्दी को समाप्त करने के लिए क्या नए कदम उठाए गए हैं ?

वरत्न मंत्रालय में उपमंतः (आ) एस० कृष्ण कुम र) : इस संबंध में एन० टी० सी॰ (उंग्र०) लि॰ की मैनेजमेन्ट, संगंधित टेड यूनियनों एवं अम आयूक्त, उत्तर प्रदेश सरकार इलाहाबाद के बीच विचार-विषर्ण आरंभ हो गया है ।

Amenities to former Presidents of India

1731. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have, announced certain new amenities for the forme,- Presidents of India in September, 1987;

(b) if so, what are the details thereof; and

(c) what are the reasons for which Shri N. Sanjiva Reddy, former President, has

to Questions

not been provided with such facilities so far?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH); (a) to (c) Under the provisions of the Presidents Emoluments and Pension Act, 1951 and the rules framed thereunder, the former Presidents are entitled to a pension of Rupees thirty thousand per annum, medical attendance and treatment free of charge and Secretarial staff and office expenses, the total expenditure which shall not exceed Rupees twelve, thousand per annum. The question of providing Government residential accommodation to former Presidents of India is under consideration of the Ministry of Urban Development.

Inflow of foreign funds

1732. SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that inflow of foreign funds to the organisations engaged jn cultural social, education'al, religious and economic activities has increased recently despite the enactment of Foreign Contribution (Regulation) Act of 1976;

th) if so, the latest available details in this regard; and

fc) what are the names of the major receivers of such funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRs (SHRI P. CHIDAMBARAM): (a) Contributions reported under the Foreign Contribution (Regulation) Act, 1976 have shown trend of some increase.

(b) Information is furnished at statement I.